

**STATEMENT OF ACTION PLAN FOR THE PERIOD UOTO 30.09.2016
COURTS OF ADDITIONAL DISTRICT & SESSIONS JUDGE, PATIALA.**

	Target as on 01.04.16	Include	Exclude	Disposal upto 30.09.16	Balnce as on 30.09.16	Percentaged	10 years old cases (except stayed cases) which are included under 150 oldest cases		15 years old cases (except stayed cases) which are included under 150 oldest cases		20 old cases (except stayed cases) which are included under 150 oldest cases	
							Such cases as on 1.4.16	Disposal upto the 30.9.16	Such cases as on 1.4.16	Disposal upto the 30.9.16	Such cases as on 1.4.16	Disposal upto the 30.9.16
1. Sh. Arun Gupta, Addional District & Sessions Judge, Patiala												
a) P.C. Act	5	0	0	3	2	60	0	0	0	0	0	0
b) 150 oldest cases	145	0	0	84	61	57.93	0	0	0	0	0	0
c) NDPS act cases included under 150	1	0	0	0	1	0	0	0	0	0	0	0
d) NDPS Act cases which are not included under 150	1	0	0	0	1	0	0	0	0	0	0	0
Total (a+b+d)	151	0	0	87	64	57.62	0	0	0	0	0	0
2. Sh. Rajiv Kalra, Addional District & Sessions Judge, Patiala												
a) P.C. Act	6	0	0	1	5	16.67	0	0	0	0	0	0
b) 150 oldest cases	144	8	8	99	45	68.75	0	0	0	0	0	0
c) NDPS act cases included under 150	3	0	0	1	2	33.33	0	0	0	0	0	0

d) NDPS Act cases which are not included under 150	4	0	0	0	4	0.00	0	0	0	0	0	0
Total (a+b+d)	154	8	8	100	54	64.94	0	0	0	0	0	0
3. Sh. Mohd. Gulzar, Addional District & Sessions Judge, Patiala												
a) P.C. Act	0	0	0	0	0	0	0	0	0	0	0	0
b) 150 oldest cases	150	3	3	85	65	56.666667	0	0	0	0	0	0
c) NDPS act cases included under 150	2	0	0	2	0	100	0	0	0	0	0	0
d) NDPS Act cases which are not included under 150	10	0	0	5	5	50	0	0	0	0	0	0
Total (a+b+d)	160	3	3	90	70	56.25	0	0	0	0	0	0
4. Sh. Naval Kumar, Addional District & Sessions Judge, Patiala												
a) P.C. Act	3	0	0	0	3	0	0	0	0	0	0	0
b) 150 oldest cases	147	5	5	75	72	51.02	5	0	0	0	0	0
c) NDPS act cases included under 150	1	0	0	1	0	100	0	0	0	0	0	0
d) NDPS Act cases which are not included under 150	1	0	0	1	0	100	0	0	0	0	0	0
Total (a+b+d)	151	5	5	76	75	50.33	5	0	0	0	0	0

5. Sh. Baljinder Singh, Addional District & Sessions Judge, Patiala												
a) P.C. Act	0	0	0	0	0	0	0	0	0	0	0	0
b) 150 oldest cases	150	3	0	76	77	49.67	0	0	0	0	0	0
c) NDPS act cases included under 150	2	0	0	2	0	100	0	0	0	0	0	0
d) NDPS Act cases which are not included under 150	9	0	0	5	4	55.56	0	0	0	0	0	0
Total (a+b+d)	159	3	0	81	81	50.00	0	0	0	0	0	0
6. Sh. Parminder Singh Grewal, Addional District & Sessions Judge, Patiala												
a) P.C. Act	3	0	0	0	3	0	0	0	0	0	0	0
b) 150 oldest cases	147	0	0	126	21	85.71	0	0	0	0	0	0
c) NDPS act cases included under 150	1	0	0	1	0	100	0	0	0	0	0	0
d) NDPS Act cases which are not included under 150	4	0	0	2	2	50	0	0	0	0	0	0
Total (a+b+d)	154	0	0	128	26	83.12	0	0	0	0	0	0
7. Sh. Sandeep Singh Jossan, Addional District & Sessions Judge, Patiala												
a) P.C. Act	4	0	0	0	4	0	0	0	0	0	0	0
b) 150 oldest cases	146	10	10	75	71	51.37	0	0	0	0	0	0

c) NDPS act cases included under 150	0	0	0	0	0	0	0	0	0	0	0	0
d) NDPS Act cases which are not included under 150	1	0	0	1	0	100	0	0	0	0	0	0
Total (a+b+d)	151	10	10	76	75	50.33	0	0	0	0	0	0
8. Sh. Ravdeep Singh Hundal, Additional District & Sessions Judge, Patiala												
a) P.C. Act	4	0	0	0	4	0	0	0	0	0	0	0
b) 150 oldest cases	146	0	0	53	93	36.30137	0	0	0	0	0	0
c) NDPS act cases included under 150	9	0	0	5	4	55.555556	0	0	0	0	0	0
d) NDPS Act cases which are not included under 150	1	0	0	0	1	0	0	0	0	0	0	0
Total (a+b+d)	151	0	0	53	98	35.099338	0	0	0	0	0	0
9. Sh. Deepak Chaudhary, Additional District & Sessions Judge, Patiala												
a) P.C. Act	1	0	0	0	1	0	0	0	0	0	0	0
b) 150 oldest cases	149	1	1	43	106	28.85906	0	0	0	0	0	0
c) NDPS act cases included under 150	12	0	0	6	6	50	0	0	0	0	0	0

d) NDPS Act cases which are not included under 150	4	0	0	2	2	50	0	0	0	0	0	0
Total (a+b+d)	154	1	1	45	109	29.220779	0	0	0	0	0	0
10 Dr. Rajneesh, ADJ (Heinous Crime Against Women, Patiala)												
Exclude	100	0	0	66	34	66	0	0	0	0	0	0
11. Sh. Shivinder Singh Mann, Spl. Judge, CBI-I, Punjab, Patiala												
Exclude	10	0	0	2	8	20	0	0	0	0	0	0
12 Sh. Harjeet Singh, Spl. Judge, CBI-II, Punjab, Patiala												
Exclude	10	0	0	0	10	0	0	0	0	0	0	0
TOTAL OF ALL THE COURTS OF ADDL. DISTRICT & SESSIONS JUDGES												
a) P.C. Act	26	0	0	4	22	15.384615	0	0	0	0	0	0
b) 150 oldest cases	1444	30	27	784	663	54.18	5	0	0	0	0	0
c) NDPS act cases included under 150	31	0	0	18	13	58.064516	0	0	0	0	0	0
d) NDPS Act cases which are not included under 150	35	0	0	16	19	45.714286	0	0	0	0	0	0
Total (a+b+d)	1505	30	27	804	704	53.32	5	0	0	0	0	0

COURTS OF CIVIL JUDGES-CUM-JUDICIAL MAGISTRATES, PATIALA											
Target as on 01.04.16	Include	Exclude	Disposal upto 30.09.16	Balnce as on 30.09.16	Percentaged	10 years old cases (except stayed cases) which are included under 200 oldest cases		15 years old cases (except stayed cases) which are included under 200 oldest cases		20 old cases (except stayed cases) which are included under 200 oldest cases	
						Such cases as on 1.4.2016	Disposal upto the 30.09.16	Such cases as on 1.4.16	Disposal upto the 30.09.16	Such cases as on 1.4.16	Disposal upto the 30.09.16
1.SH. RMAN KUMAR, ACJM, PATIALA.											
200	25	0	91	134	40	3	0	0	0	0	0
2. MS. POONAM BANSAL, CJM, PATIALA											
200	33	8	68	157	30	0	0	0	0	0	0
3. MS. GAGAN DEEP KAUR, ACJSD, PATIALA											
200	25	0	92	133	41	0	0	0	0	0	0
4. SH. SUKHWINDER SINGH, JMIC, PATIALA											
200	24	0	75	149	33	2	0	1	1	0	0
5. SH. AMANDEEP, JMIC, PATIALA											
200	24	0	82	142	37	2	1	0	0	0	0
6. MS. HARPREET KAUR, JMIC, PATIALA											
200	0	198	2	0	100	0	0	0	0	0	0
7. MS. SHAGUN, JMIC, PATIALA											
200	25	0	65	160	29	5	2	1	1	0	0
8. MS. KAMAL VARINDER, JMIC, PATIALA											

200	25	0	67	158	30	3	2	0	0	0	0
9. MS. RAMANDEEP NEETU, JMIC, PATIALA											
200	25	1	74	150	33	0	0	0	0	0	0
10. MS. PAMELPREET KAUR, SDJM, NABHA											
200	4	4	88	112	44	0	0	0	0	0	0
11. MS. KIRAN JYOTI, JMIC, NABHA											
200	2	2	72	128	36	3	1	0	0	0	0
12. SH. RAM PAL, JMIC, PATIALA											
200	0	0	88	112	44	1	1	0	0	0	0
13. MS. SURBHI PRASHAR, SDJM, SAMANA											
200	0	0	109	91	55	0	0	0	0	0	0
14. SH. SIMRAN SINGH, JMIC, SAMANA											
200	0	0	79	121	40	0	0	0	0	0	0
15. SH. JASBEER SINGH, JMIC, SAMANA											
200	0	0	64	136	32	0	0	0	0	0	0
16. SH. HARVINDER SINGH, SDJM, RAJPURA											
200	0	0	108	92	54	0	0	0	0	0	0
17. MS. KARANDEEP KAUR, JMIC, RAJPURA.											
200	0	0	83	117	42	0	0	0	0	0	0
18. MS. PRATIMA MAHAJAN, JMIC, RAJPURA											
200	0	0	65	135	33	0	0	0	0	0	0
19. SH. AMIT BAKSHI, JMIC, RAJPURA											
200	5	5	72	128	36	0	0	0	0	0	0

20. SH. RAJIV KUMAR, JMIC, RAJPURA.											
200	0	0	58	142	29	0	0	0	0	0	0
21. SH. INDERJEET SINGH, 138 N.I.ACT, PATIALA											
1000	0	0	552	448	55	0	0	0	0	0	0
22. SH. BALJINDER SINGH, SPL JUDICIAL MAGISTRATE, CBI, PUNJAB, PATIALA											
10	0	0	2	8	20	1	1	0	0	0	0
Total Subordinate Courts											
5010	217	218	2056	2953	41	20	8	2	2	0	0